

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 36 of 2016 &
I.A. NO. 91 of 2016**

Dated: 10th April, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter:

**Talwandi Sabo Power Ltd.
Vs.**

....Appellant (s)

Punjab State Electricity Regulatory Commission & Anr.

....Respondent (s)

Counsel for the Appellant(s)

: Mr. Amit Kapur
Mr. Vishal Anand
Mr. Akshat Jain
Ms. Aparajita Upadhyay

Counsel for the Respondent(s)

: Mr. Sakesh Kumar
Ms. Tanvi Singh for R-1

Mr. M.G.Ramachandran
Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R-2

ORDER

Learned counsel for respondent No.2 may file written submissions on or before 12.04.2017 after serving copy on the other side.

List the matter for further hearing on **26th & 27th April, 2017** at 2.30 p.m. instead of 12.04.2017.

(I.J. Kapoor)
Technical Member
ts/kt

(Justice Ranjana P. Desai)
Chairperson